

overhaul and erection of heavy earth moving machinery, (d) selection of qualified operators/drivers for heavy earth moving machinery, (e) provision of suitable training centres for operators/drivers and (f) provision of sufficient lighting arrangements etc. The recommendations of the Conference have been sent to the mine managements, State Governments, Trade Union Organisations, Employers' Organisations and law enforcement agencies for appropriate action.

Implementation of Metro Rail in Delhi

1161. SHRI SHAMIM HASHMI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is fact that the Railway Board had suggested acceptance of Soviet offer for building rail metro services in Delhi and if so, the reasons that the above proposal has not been accepted and implemented so far, as appeared in Times of India of 27th March, 1989 ;

(b) whether it is also a fact that Government are negotiating with Canadian Government for metro services thereby delaying implementation of Soviet offer for metro services; and

(c) whether Canada's metro services are considered superior to that of Soviet metro services and if so, the comparative details thereof ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) No, Sir.

(b) and (c) Both the Canada and the Soviet Union have advanced mass rapid transit technologies. A detailed feasibility report is being prepared by the Rail India

Technical & Economic Service Ltd. (RITES) for mass transit system in Delhi. Decisions on foreign technical and financial assistance will depend on consideration of the feasibility report.

Ban on advertisements of Pan Parag and Parag Zarda

1162. SHRI SHAMIM HASHMI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have received suggestions from Consumer Groups for imposing ban on various Pan Parag and Parag Zarda preparation on TV/ADV. and the print media and if so, the details thereof and action taken/proposed to be taken in view of the association of cancer ingredients in their preparation ; and

(b) whether Government propose to seek evidence and views of public interest organisations/institutions including those involved in research in these areas ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.K. TEWARY) : (a) and (b) A few Consumer Groups have requested the Government for imposing a ban on advertisements of various Pan Masalas and Pan Zarda preparations through media. The Government consulted the Indian Council of Medical Research which is of the opinion that unless carefully controlled epidemiological studies are done, it is extremely difficult to establish conclusively the carcinogenic effects of these products.

Besides, public opinion and views expressed through various fora are taken note of by Government for appropriate further action.